

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.197 of 2011&
IA No.302 of 2011

Dated : 27th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vidharbha Industries Association ... **Appellant(s)**

Versus

M.S.E.D.C.L. & Ors.**Respondent(s)**

Counsel for the Appellant(s): Mr. G. Umapathy

Counsel for the Respondent (s): Mr. Akhil Sibbal
Mr. Abhishek Mitra
Ms. Puja Priyadarshini
Ms. Manmeet Kaur for R.1
Mr. Buddy Ranganadhan a/w
Ms. Richa Bharadwaja for MERC

ORDER

Post the mater for further hearing on **03.09.2012 at 2.30**

p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs